The High Court of Gujarat
Ahmedabad
Date: - 05/11/2026

N O T I C E

HCG-01/2026

It is hereby notified that on **06/11/2026;**

1. At 02:30 PM Hon'ble Ms. Justice Sangeeta K. Vishen would sit Single and take up the notified matters.
2. At 02:30 PM Hon'ble Mr. Justice Ilesh J. Vora and Hon'ble Mr. Justice R.T.Vachhani would sit in Special Division Bench and take up the notified matters.
3. After completion of matters at Sr. No. 2 and Sr. No. 5, Hon'ble Mr. Justice Ilesh J. Vora and Hon'ble Mr. Justice Pranav Trivedi would sit in Regular Division Bench and take up the matters as per Roster.
4. At 02:30 PM Hon'ble Mr. Justice Nirzar S. Desai would sit Single and take up the notified matters.
5. At 02:30 PM Hon'ble Mr. Justice Pranav Trivedi would sit Single and take up the notified matters.
6. At 02:30 PM Hon'ble Mr. Justice D. N. Ray would sit Single and take up the notified matters.
7. At 03:30 PM Hon'ble Mr. Justice D. N. Ray would sit Single and take up the Specially assigned Arbitration matters as per the Notification dated 27.10.2026.
8. After the work of Division Bench is over, Hon'ble Mr. Justice J. L. Odedra would sit Single and take up the notified matters.

By Order
Sd/-
Registrar Judicial